

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 42 of 2013

Dated : 13th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Bharti Hexacom Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Counsel for the Respondent (s): Mr. R.K. Mehta for R.1
Mr. Bipin Gupta
Mr. Sunil K. Bansal for R.2

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **21.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak